

**HIGH COURT OF MANIPUR**  
**AT IMPHAL**

**NOTIFICATION**

Imphal, the 20<sup>th</sup> March, 2024

No. HCM/1/96-BENCH/ : It is informed to all learned members of the Bar and litigants that in view of non-availability of Hon'ble Mr. Justice A. Bimol Singh, to hold court sitting on 21<sup>st</sup> March, 2024 (Thursday) on account of His Lordship availing casual leave, it is notified as under:-

- 1) Matters to be listed on 21<sup>st</sup> March, 2023 before the Full Bench of Hon'ble The Chief Justice, Hon'ble Mr. Justice A. Bimol Singh and Hon'ble Mrs. Justice Golmei Gaiphulshillu Kabui are re-scheduled to be listed before the said Bench on 04<sup>th</sup> April, 2024;
- 2) Matters to be listed on 21<sup>st</sup> March, 2023 before the Special Bench of Hon'ble The Chief Justice and Hon'ble Mr. Justice A. Bimol Singh are re-scheduled to be listed before the said Bench on 04<sup>th</sup> April, 2024; and
- 3) Single Bench matters of Hon'ble Mr. Justice A. Bimol Singh to be listed on 21<sup>st</sup> March, 2024 will be listed before the single bench of Hon'ble Mrs. Justice Golmei Gaiphulshillu Kabui on the same day, for fixing dates.

By Order etc.

Sd/-

**(OJESH MUTUM)**  
**REGISTRAR (JUDL)**  
**HIGH COURT OF MANIPUR**

Imphal, the 20<sup>th</sup> March, 2024

Endt. No. HCM/1/96-BENCH/ 6884 - 6901

Copy to:

1. The Principal Secretary to Hon'ble The Chief Justice, High Court of Manipur.
2. The P.S. to Hon'ble Mr. Justice A. Bimol Singh, Judge, High Court of Manipur.
3. The P.S. to Hon'ble Mr. Justice A. Guneshwar Sharma, Judge, High Court of Manipur.
4. The P.S. to Hon'ble Mrs. Justice Golmei Gaiphulshillu Kabui, Judge, High Court of Manipur.
5. The Advocate General, Government of Manipur.
6. The Registrar General, High Court of Manipur.
7. The Registrar (Vigilance)/(Admn.), High Court of Manipur.
8. The Government Advocates, Government of Manipur.
9. The Deputy Solicitor General of India, High Court of Manipur.
10. The President, High Court Bar Association, Manipur.
11. The President, AMBA, Manipur.
12. All the Joint Registrars, High Court of Manipur.
13. All the Deputy Registrars, Language Officer, High Court of Manipur.
14. All the Assistant Registrars/Court Managers, Librarian, High Court of Manipur.
15. The System Analysts, High Court of Manipur.  
- He is requested to upload the same on official website.
16. All the Superintendents/Court Officers/Stamp Reporter/Protocol Officer, High Court of Manipur.
17. All the Court Masters, High Court of Manipur.
18. The Concerned/Guard File.

  
**REGISTRAR (JUDL.)**  
**HIGH COURT OF MANIPUR**

\*\*\*